

[Translation]

(c) if not, the reasons therefor?

**Funds for Promotion of Education**

\*83. SHRI HARI BHAU SHANKAR MAHALE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to allocate some more funds to Maharashtra and Madhya Pradesh for promotion of education;

(b) if so, the details thereof; and

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (c). Funds for promotion of education are included in the broad allocations made by the Central Government to the State Governments as a part of the Five Year Plan and Annual Plan outlays. The Seventh Plan and Annual Plan 1990-91 outlays for education, including Culture and Sports, for the States of Maharashtra and Madhya Pradesh are as indicated below:

*(Rs. in crores)*

	<i>Seventh Plan outlay</i>	<i>Annual Plan 1990-91 outlay</i>
<i>1</i>	<i>2</i>	<i>3</i>
Maharashtra	324.38	60.60
Madhya Pradesh	212.51	165.37

Eighth Five Year Plan and 1991-92 Annual Plan outlays are yet to be finalised.

In addition, funds are allcated to State Governments under the various Centrally-Sponsored Schemes. The States of Maharashtra and Madhya Pradesh receive allocation under such Schemes in accordance with the provisions thereof. There is no proposal to allocate any special funds to these States.

[English]

**Review of New Education Policy**

\*84. SHRI L.K. ADVANI:  
SHRI SATYA NARAYAN  
JATIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) when was a decision taken to review the New Education Policy;

(b) the reasons for deciding to review the policy;

(c) mechanism and modalities devised to review the policy; and

(d) the progress made so far in this matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (c). On 7.5.1990, the Government set up a Committee to review the National Policy on Education, 1986. A copy of the Government Resolution which contains necessary details in this regard is attached as statement.

(d) The Committee has submitted its report on 26.12.1990.

**STATEMENT**

No. F.1-6/90-PN (D.I)  
 Government of India  
 Ministry of Human Resource Development  
 (Department of Education)

.....

New Delhi, dated the 7th May, 1990.

**RESOLUTION**

Subject: Appointment of a Committee to review the National Policy on Education, 1986.

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Despite efforts at social and economic development since attainment of Independence, a majority of our people continue to remain deprived of education, which is one of the basic needs for human development. It is also a matter of grave concern that our people comprise 50 per cent of the world's illiterate, and large sections of children have to go without acceptable level of primary

education. Government accords the highest priority to education—both as human right and as the means for bringing about a transformation towards a more humane and enlightened society. There is need to make education an effective instrument for securing a status of equality for women, and persons belonging to the backward classes and minorities. Moreover, it is essential to give a work and employment orientation to education and to exclude from it the elitist aberrations which have become the glaring characteristic of the educational scene. Educational institutions are increasingly being influenced by casteism, communalism and obscurantism and it is necessary to lay special emphasis on struggle against this phenomenon and to move towards a genuinely egalitarian and secular social order. The National Policy on Education, 1986 (NPE), needs to be reviewed to evolve a framework which would enable the country to move towards this perspective of education.

2. Government have, therefore, decided to set up NPE Review with the following composition:

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- |    |  |       |          |
|----|--|-------|----------|
| 1. | Acharya Ramamurti,<br>Khodigram,<br>District Mungher   | ..... | Chairman |
| 2. | Professor C.N.R. Rao,<br>Director,<br>Indian Institute of Science,<br>Bangalore.               | ..... | Member   |
| 3. | Dr. Sukhdev Singh,<br>Formerly Vice-Chancellor,<br>Punjab and MP Agricultural<br>Universities. | ..... | "        |
| 4. | Dr. M. Santappa,<br>Formerly Vice-Chancellor,<br>Madras University                             | ..... | "        |

		Member
5	Dr Obaid Siddiqui, Tata Institute of Fundamental Research Bombay	
6	Dr Bhaskar Roy Chaudhary, Vice-Chancellor, Calcutta University, Calcutta	"
7	Shri M G Bhativadekar, Formerly Principal, Maharaja College, Jaipur	"
8	Professor Usha Mehta, Political Scientist and Teacher Bombay	"
9	Professor Sachchidanand Murthy, Sangam Jagarlamudi, Guntur	"
10	Dr Anil Sadgopal, Kishore Bharati, Hoshangabad	"
11	Father T V Kunnunkal, Chairman, National Open School, New Delhi	"
12	Professor Mrinal Miri, Professor of Philosophy, North Eastern Hill University, Shillong	"
13	Dr Vidya Niwas Mishra, Vice-Chancellor, Kashi Vidyapeeth, Varanasi	"
14	Shri S Z Quasim, Vice Chancellor, Jamia Millia Islamia, New Delhi	"
15	Shri Veda Vyasa, Chairman, DAV College Management Committee, New Delhi	"

16. Shri Manubhai Pancholi, ..... Member  
Lok Bharati Sanosara,  
District Bhavnagar.
17. Shri S. Gopalan, ..... Member Secretary  
Additional Secretary,  
Ministry of Human Resource Development,  
Department of Education,  
New Delhi.

3. The terms of reference of the Committee will be as follows:

- (a) to review the National Policy on Education, 1986 and its implementation;
- (b) to make recommendations regarding revision of the Policy; and
- (c) to recommend action necessary for implementation of the revised Policy within a time-frame.

4. The Committee will devise its own procedure of work and submit its report as soon as possible, but not later than six months from the date of issue of order. It may submit interim reports as may be considered appropriate.

Sd/-  
(S.P. Tuli)

Joint Secretary to the Govt. of India.

#### ORDER

Ordered that a copy of the Resolution be published in the Gazette of India for general information.

Also ordered that a copy of the Resolution be forwarded to all the Ministries/De-

partments of the Government of India, all State Governments/Union Territory Administration, Universities, Institutions/Organisations of the Department of Education, Ministry of Human Resource Development, etc. for information.

Sd/-  
(S.P. Tuli)  
Joint Secretary to the Govt. of India.

#### **Companies Manufacturing Spurious and Sub-Standard Drugs**

\*85. SHRI KAMAL CHAUDHRY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 4673 on 5 September, 1990 and state:

(a) the names of companies in Punjab, Haryana and Himachal Pradesh whose drugs have been found to be spurious and of sub-standard quality during the last three years;

(b) whether any penal action has been taken against them; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. SHAKEELUR REHMAN): (a) to (c). The State Drugs